

# Declaration of Assets and Liabilities

Year 2021-22

I, UMA SHANKAR YADAV, son/daughter/wife of Sri JAGADEO YADAV

aged 52 years, belonging to SECTION OFFICER  
service and presently working as BIHAR VIDHAN SABHA, PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

BABITA KUMARI PRIVANSHU ANAND HINANSHU ANAND

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000	10000	5000	5000	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	26320	2000	10000	3800	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	22000	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC pae 822614 Exide life 2482114	LIC pae 516014	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Honda 2017 Hero 2018	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	100gmgold 50gm Silver	250gmgold 500gm Silver	10gmgold 50gm Silver	10gmgold 50gm Silver	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

उमा शंकर यादव



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	parental Not owned	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	"	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"		NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 225000.00
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	HDFC BANK	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

उमा शैल यादव



	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AFEPY9701P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA - 1050

Gender :- M (M/F)

Date of Birth :- 1 0 1 1 1 9 6 9 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- SECTION OFFICER, B.V.S. PATNA  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA  
Date: 15.02.2022

Signature: उमा शंकर यादव  
Name of Employee: UMASHANKAR YADAV  
Designation: SECTION OFFICER  
Department: BIHAR VIDHAN SABHA

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.